

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3072**

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

TRAINING FACILITY FOR POLICE FORCE

3072. SHRI ADALA PRABHAKARA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that there are only 21 police stations guarding the 974km coastline of Andhra Pradesh with 18 fast interceptor boats lying defunct and no jetties built near the police stations and if so, the details thereof;

(b) whether any additional funds been sanctioned other than Rs.3.5 crore for building jetties;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the details of establishment of a training facility at Machilipatnam for the police force to be upskilled as seafarers?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) to (c): Under the Coastal Security Scheme (CSS) phase-I and phase-II Andhra Pradesh has been sanctioned 21 Coastal Police Stations, 7 Jetties, 27 Four wheelers, 48 Two Wheelers and 18 boats. The maintenance of 18 boats provided to Andhra Pradesh was undertaken by Government of India till 19.07.2017, after which it is the responsibility of the State Government. All components under the CSS phase-I and phase-II have been sanctioned in consultation with the respective states.

(d): Government of Andhra Pradesh offered land at Machilipatnam for establishment of Marine Police Training Institute (MPTI) on the east coast for training of Coastal Police personnel. However, Government of India has decided to establish only one MPTI in Gujarat, renamed as National Academy of Coastal Policing (NACP), for training the Coastal Police Personnel of all Coastal States/Union Territories instead of one academy each on the east and west coast.
